

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.A.NO.673/92

Hon'ble Dr. M. Vedavalli, Member(J)
Hon'ble Shri R.K. Ahocja, Member(A)

New Delhi, this 17th day of February, 1997

1. Samay Singh S/o Sh. Babu Lal
R/o 1134, ALT Centre, Ghaziabad, U.P.
2. Bijender Kumar S/o Om Prakash
R/o D-11, Patil Marg, Balmiki Basti, Ghaziabad, U.P.
3. Karam Singh S/o Shri S. Lal
R/o 1/12, ALTTC, Ghaziabad, U.P.
4. Bal Kishan S/o Sh. Shiv Charan
R/o Vill. Raishur, P.O. Khas, U.P.
5. Ashok Kumar S/o Shri Vishnu
R/o Jatawara Balmiki Kalloni,
House No,2, Ghaziabad, U.P.
6. Mahipal S/o Shoraj
R/o Bhirkur, P.O.:Rahiskur, Ghaziabad, U.P.
7. Raj Kumar S/o Shri Kam Raj
R/o Shahkur Bamata, P.O, Shakur, Bamata,
Ghaziabad, U.P.
8. Nedan Singh S/o Sh. Chotam Singh
R/o. Vill. Allaye, P.O.Khara, Ghaziabad, U.P.
9. Ombir Singh S/o Sukhan Singh
R/o Vill. Nidhawli, P.O. Dhavlana, Ghaziabad, U.P.
10. Suresh Chand S/o Shri Chatru
R/o 652, Cali No.2, Vijaynagar, Lawai Road,
Ghaziabad, U.P.
11. Shri Pal S/o. Shri Sumertu
R/o 154, Ponja, Ghaziabad, U.P.
12. Bhule-II S/o Patlu Rama
R/o Vill. Shahkur, Bamata, Ghaziabad, U.P.
13. Charan Singh S/o Shri Jumma Ram
R/o Vill. Duriya, P.O.Kachera Vasravad,
Ghaziabad, U.P.
14. Rajbir S/o Bhule
C/o 1134, ALT Centre, Ghaziabad, U.P.
15. Alam Singh S/o Brahm Subgh
Vill. Duriai, P.O. Kachera, Ghaziabad, U.P.

(14)

16. Gyan Chand S/o Shri Khajom
R/o Vill. Shakhur Basti P.O. Shakhur Bameta,
Ghaziabad, U.P.
17. Birpal S/o Parkash
R/o Patel Marg Richaury Mata Valmiki Colony,
Ghaziabad, U.P.
18. Brahm Pal S/o Shri Sukhan Singh
R/o. Nidhawli, P.O. Dhaulama, Ghaziabad, U.P.
19. Rattan Singh S/o. Manbul
R/o Village: Dunda Handa, P.O.Dunda Handa,
Ghaziabad, U.F.
20. Ramesh S/o Shri Wallu Ram
Village: Fagauta, P.O.Fagautta, Distt.Ghaziabad, U.P.
21. Mehar Chand C/o Shri Kalu Ram
R/o Village: Baihaita, P.O. Khas, Ghaziabad, U.F.
22. Kishan C/o Shri Samay Singh
R/o Village: Samana, P.O.Samana, Ghaziabad, U.P.
23. Jai Kishan S/o Shri Bathtawar Singh
Nanu Fatehpur, P.O.Dhauharhi, Distt. Meerut, U.P.
24. Daya Nand S/o Shri Kanchhi
R/o Ramkura, Pillkhuwa, Ghaziabad, U.F.
25. Suresh-II S/o Shri Raja Ram
R/o Village: Dundahera, P.O.Dundahera, Ghaziabad, U.P.
26. Naresh S/o Shri Har Chanda
R/o Village & P.O. Bhamanta, Distt. Ghaziabad, U.P.
27. Jai Prakash S/o Shri Bakuj Lal
R/o Distt. Shajan Band, Bongha-54, Ghaziabad, U.F.
28. Ram Kishan C/o Samay Singh
R/o 1134, AIT Centre, Ghaziabad, U.P.
29. Ram Kishan S/o Jai Pal
D/15, Patel Marg, Balmiki Basti, Ghaziabad, U.P.
30. Murari Lal S/o Nathu Ram
R/o Palmiki Colony, Patel Marg, Ghaziabad, U.P.
31. Fateh Singh S/o Saktu Ram
Village: Dundahada, P.O. Ghaziabad, U.F.
32. Hari Dass S/o Kam Chand
R/o Mandola, P.O. Mandola, Ghaziabad, U.F.
33. Ram Pal Singh S/o Shri Mangal Sen
R/o 1/35, ALTTC, Ghaziabad, U.P.
34. Bhagwan Dass S/o Bamke Lal
R/o 145, Banjha, Ghaziabad, U.P.
35. Ram Bhul S/o Banarsi Dass
R/o Duhri, P.O.Pilakhuwa, Ghaziabad, U.P.

15

36. Ramesh S/o Shri Sukhe
R/o Vijay Nagar, A/119, Ghaziabad, U.P.
37. Surendra Pal S/o P.Chand
Guldhahra, Ghaziabad, U.P.
38. Om Prakash S/o M.Lal
R/o 1/13, ALTTC, Ghaziabad, U.P.
39. Rajender Singh S/o Khem Chand
R/o 1/26-A, ALTTC, Ghaziabad, U.P.
40. Karamveer S/o Prem Raj
Kesari Mata Patel Marg, New Ghaziabad, U.P.
41. Shri Chand S/o Prabhu Dayal
R/o 1/16, ALTTC, Ghaziabad, U.P.
42. Bachan Singh S/o Shri Fagani
R/o 11/42, ALTTC, Ghaziabad, U.P.
43. Jai Prakash C/o Samay Singh
R/o 1134, ALT Centre, Ghaziabad, U.P.
44. Kishan Lal S/o Shri Godudu Ram
R/o Sahibabad, P.O. Khass, Ghaziabad, U.P.

(NONE)

... APPLICANTS

VERSUS

1. Union of India, through: The Secretary
Ministry of Communication, Sanchar Bhawan,
New Delhi.
2. P & T Board, through: The Chairman,
Dak Tar Bhawan, New Delhi.
3. The Director-General,
P&T, Dak Tar Bhawan, New Delhi.
4. The Chief General Manager, ALTTC,
Ghaziabad, U.P.

(By Shri R.K.Shukla, proxy of Shri V.S.R.Krishna, Advocate)

Contd.....4/-

... RESPONDENTS

16

O R D E R (Oral)

Hon'ble Dr. A.Vedavalli, Member(J)

None for the applicants even on the second call. Shri R.K.Shukla, proxy counsel of Shri V.S. R.Krishna, counsel for the respondents present. In spite of the order dated 14.2.1997, none has appeared for the applicants even today, either in person or through their counsel. It is therefore, presumed that the applicants are not interested in pursuing the case any further. In the circumstances, the O.A. is dismissed for default and non-prosecution.

R.K. Shukla
(R.K. SHUKLA)
MEMBER(A)

A.Vedavalli
(DR. A. VEDAVALLI)
MEMBER(J)

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